

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.420

Contempt Petition / 17/ND/2023 in CP/154/ND/2017

IN THE MATTER OF:

Mr Sumit Gupta	...	Applicant
Versus		
Mod Serap Industries Pvt Ltd	...	Respondent
	...	

under Section 271 & 272

Order delivered on 23.04.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Adv. Alok Kumar Kuchhal along with Adv. Anshita Aragal for the Petitioner in Contempt Petition 17 of 2023
For the ROC	: Adv. Shankari Mishra for ROC

HYBRID HEARING (PHYSICAL & VC)

ORDER

Heard the Ld. Counsel for the Applicant as well as ROC. List the matter for further arguments on **04.06.2024**.

-SD-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**